

Rajiv Gandhi National Institute of Intellectual Property Management (RGNIPM), Nagpur
RTI Training Programme

| <u>Programme</u> | <u>Date</u> | <u>Topic</u> | <u>Resource Person</u> |
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| Training programme for newly promoted Assistant Controllers RGNIPM, Nagpur Duration : 26 th November 2018 to 7 th December 2018 | 4 December, 2018 | RTI Act | Hon'ble Sh. Dhanji Jadhav Joint civil Judge |
| Two weeks online training program for the Joint Controller of Patents & Designs at RGNIPM Duration: 31 August to 11 September 2020 | 3 September, 2020 | RTI Act Redressal of Grievances Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission |
| Online training program for AAO by RGNIPM Name of Program- "Establishment & Service Matters" Duration: 16-18 September 2020 | 16 September 2020 | Important provisions under RTI Act Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune |
| Two weeks online training program for the Dy. Controller of Patents & Designs by RGNIPM Duration: 5 to 16 October 2020 | 14 October 2020 | Important provisions under RTI Act & Redressal of Grievances Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune |
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| Two weeks online training program for the Asst. Controller of Patents & Designs by RGNIPM Duration: 2 to 13 Aug 2021 | 9 August,2021 | Important provisions under RTI Act & Redressal of Grievances | Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission |
| Newly Recruited Trade Mark Examiners Duration – 25 April to 27 May 2022 | 26 April,2022 | R.T.I, Act 2005, Definition, Meaning, Need, Scope, Significance and Its Applicability, Nature, Central Information Commission Power and Function of Information Commission, Appeal and Penalties... | Hon'ble Sh Avinash Prabhune |
| Trade Marks Hearing Officers on Contract Basis in TMR Duration -2 to 27 May,2022 | 4 May 2022 | R.T.I, Act 2005, Definition, Meaning, Need, Scope, Significance and Its Applicability, Nature, Central Information Commission Power and Function of Information Commission, Appeal and Penalties... | Hon'ble Sh Avinash Prabhune |
| Two week online trg. Prog. on Administration (Establishment & Service Matters) and General Finance Matters Duration 11 to 22 July,2022 | 19 July,2022 | Important provisions under RTI Act , Obligations of public authorities , Role of CPIO, CAPIO , Problems, RTI Manuals, Guides , Memorandums, Information/Exempted information, third party information sec.8.9.10 , Appeal, Penalties & Miscellaneous Provision under RTI Act,2005, Section 11,19 , RTI online, Suo-moto disclosures section 4 , Section 5(4), Section 6(3) , Use of RTI-MIS Module online, Issues and Challenges in RTI Act , etc. | Hon'ble Sh Avinash Prabhune |

Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM), Nagpur
RTI Training Programmes in 2020

| <u>Programme</u> | <u>Date</u> | <u>Topic</u> | <u>Resource Person</u> |
|--|-----------------------------|--|---|
| Two weeks online training program for the Joint Controller of Patents & Designs at RGNIIPM Duration: 31 August to 11 September 2020 | 3rd September, 2020 | RTI Act Redressal of Grievances Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission |
| Online training program for AAO by RGNIIPM Name of Program- "Establishment & Service Matters" Duration: 16-18 September 2020 | 16th September, 2020 | Important provisions under RTI Act Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission |
| Two weeks online training program for the Dy. Controller of Patents & Designs by RGNIIPM Duration: 5 to 16 October 2020 | 14th October, 2020 | Important provisions under RTI Act & Redressal of Grievances Question & Answer, Discussions | Hon'ble Sh Avinash Prabhune Member Additional District Consumer dispute commission |

Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

| Day 1 23 January 2019, Tuesday | | | | |
|-----------------------------------|---|----------|-----------------------------------|----------------------|
| Session | Topic | Room No. | Resource Person | Signature of Faculty |
| 10.30 – 11.30 | Brief in respect of RTI Act, 2005. (History, Overview, logo etc.) | 25 | Hon'ble Sh. Ashwaghosh Ramteke | |
| 11.30 – 12.00 | Tea Break | | | |
| 12.00-1.00 | Information Under Right to Information Act, 2005 | 25 | Hon'ble Sh. Ashwaghosh Ramteke | |
| 01.00 – 02.00 | Lunch | | | |
| 02.00-03.00 | Obligations of Public Authorities , Role of CPIO, CAPIO | 25 | Hon'ble Sh.Avinash Prabhune | |
| 03.00-3.30 | Tea Break | | | |
| 03.30-04.30 | RTI Manuals, Guides & Memorandums- where to find, how to guide etc. | 25 | Hon'ble Sh.Avinash Prabhune | |
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Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

| Day 2 24 January 2019, Tuesday | | | | |
|---------------------------------------|---|----------|--------------------------------|----------------------|
| Session | Topic | Room No. | Resource Person | Signature of Faculty |
| 10.30 – 11.30 | Group Discussion/Presentation-II on case studies, case law | 4 | Hon'ble Sh. Dhanaji Jadhav | |
| 11.30-12.00 | Tea Break | | | |
| 12.00-1.00 | Information/Exempted information third party information sec.8.9.10 | 4 | Hon'ble Sh. Bhushan Kshirsagar | |
| 01.00 – 02.00 | Lunch | | | |
| 02.00-03.00 | Group discussion/presentation session on a case study –I, case law | 4 | Hon'ble Sh.Sanjay Patil | |
| 03.00-3.30 | Tea Break | | | |
| 03.30-04.30 | continue | 4 | Hon'ble Sh.Sanjay Patil | |
| Discussion- Question & Answer Session | | | | |

Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

| Day 3 25 January 2019, Tuesday | | | | |
|-----------------------------------|--|----------|--------------------------------|----------------------|
| Session | Topic | Room No. | Resource Person | Signature of Faculty |
| 10.30 – 11.30 | Group Discussion/Presentation-II on case studies, case law | 4 | Hon'ble Sh. Dhanaji Jadhav | |
| 11.30 – 12.00 | Tea Break | | | |
| 12.00-1.00 | Appeal, Penalties & Miscellaneous, Provision under RTI Act,2005, Section 11,19 | 4 | Hon'ble Sh. Bhushan Kshirsagar | |
| 01.00 – 02.00 | Lunch | | | |
| 02.00-03.00 | RTI online, Suomoto disclosures section 4 | 4 | Hon'ble Sh. A. D. Ramteke | |
| 03.00-3.30 | Tea Break | | | |
| 03.30-04.30 | Use of RTI-MIS Module online Module | 4 | Hon'ble Sh. A. D. Ramteke | |
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